

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 02.03.2023

SL No.	C.A.No.	Date of Applica tion	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	25791/2023	02.03.2023	CONTC-3997/2022	P.K.DASH	C.O.	COURT NO. 3	Order Dtd. 2023-03-01	WPC-16611/2021		(Seat No-)
2	25792/2023	02.03.2023	CONTC-8204/2022	R.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01	WPC-2682/2021		(Seat No-)
3	25793/2023	02.03.2023	CONTC-8203/2022	R.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01	WPC-8586/2021		(Seat No-)
4	25794/2023	02.03.2023	CONTC-8202/2022	R.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01	WPC-2492/2021		(Seat No-)
5	25795/2023	02.03.2023	CONTC-8198/2022	R.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01	WPC-4631/2021		(Seat No-)
6	25796/2023	02.03.2023	CONTC-8199/2022	R.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01	WPC-2684/2021		(Seat No-)
7	25797/2023	02.03.2023	WP(C) - 41042/2021	R.C.MUDULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-28			(Seat No-)
8	25798/2023	02.03.2023	CONTC-8210/2022	R.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01	WPC-8658/2021		(Seat No-)
9	25799/2023	02.03.2023	ABLAPL-132/2023	S K SINGH	C.O.	COURT NO. 2	Order Dtd. 2023-02-10			(Seat No-)
10	25800/2023	02.03.2023	RPFAM-68/2012	M.R. ROUTRAY	C.O.	COURT NO. 20	Order Dtd. 2023-03-01			(Seat No-)
11	25801/2023	02.03.2023	CONTC-8209/2022	R.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01	WPC-8588/2021		(Seat No-)
12	25802/2023	02.03.2023	WP(C) - 9488/2019	B. MOHANTY	C.O.	IN CHAMBERS	Order Dtd. 2023-02-28			(Seat No-)
13	25803/2023	02.03.2023	WP(C) - 25668/20	R.K.BARIK	C.O.	IN CHAMBER	Order Dtd. 2023-02-28			(Seat No-)

			14			S				No-)
14	25804/2023	02.03.2023	WP (C) - 26092/2021	S.R.PATTANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-28			(Seat No-)
15	25805/2023	02.03.2023	WP (C) - 4695/2019	P.K.JENA	C.O.	COURT NO. 3	Order Dtd. 2023-02-28			(Seat No-)
16	25806/2023	02.03.2023	WP (C) - 5207/2023	B.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-28			(Seat No-)
17	25807/2023	02.03.2023	WP (C) - 4695/2019	M.D.BISWAL	C.O.	COURT NO. 3	Order Dtd. 2023-02-28			(Seat No-)
18	25808/2023	02.03.2023	CONTC-8208/2022	R.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Seat No-)
19	25809/2023	02.03.2023	WP (C) - 22782/2022	M.BEHERA	C.O.	COURT NO. 3	Order Dtd. 2023-02-28			(Seat No-)
20	25810/2023	02.03.2023	CONTC-8206/2022	R K BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01	CONTC 8206/22, WPC 8593/21		(Seat No-)
21	25811/2023	02.03.2023	WP (C) - 22782/2022	P.K.LENKA	C.O.	COURT NO. 3	Order Dtd. 2023-02-28			(Seat No-)
22	25812/2023	02.03.2023	CONTC-8207/2022	R K BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01	WPC 4542/21		(Seat No-)
23	25813/2023	02.03.2023	WP (C) - 4558/2023	S. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Seat No-)
24	25814/2023	02.03.2023	CONTC-6909/2021	M/S.BIJAYA KUMAR BEHERA 1, P.K.DASH	C.O.	COURT NO. 3	Order Dtd. 2023-02-28	WPC 3378/21		(Seat No-)
25	25815/2023	02.03.2023	WP (C) - 14182/2020	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-01			(Seat No-)
26	25816/2023	02.03.2023	WP (C) - 26925/2022	S. DAS	C.O.	COURT NO. 3	Order Dtd. 2023-03-01			(Seat No-)
27	25817/2023	02.03.2023	CONTC-6222/2021	H.K. MOHANTA	C.O.	COURT NO. 3	Order Dtd. 2023-02-28	WPC 217/12, 741/10		(Seat No-)
28	25818/2023	02.03.2023	CONTC-6222/2021	R.K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2023-02-28	WPC 217/12, 741/10		(Seat No-)
29	25819/2023	02.03.2023	CONTC-212/2020	R K BARIK	C.O.	COURT NO. 19	Order Dtd. 2023-02-28	WPC 14443/19	CONTEMPT	(Seat No-)

										No-1)
30	25820/2023	02.03.2023	WPC (TAC) -84/2015	B. P. PANI	GENERAL		Order Dtd. 2023-01-11			(Seat No-1)
31	25821/2023	02.03.2023	CRLMC-1773/2017	S. BISWAL	GENERAL		Order Dtd. 2023-01-02			(Seat No-1)
32	25822/2023	02.03.2023	CRLMC-1096/2018	A. PARIDA	GENERAL		Order Dtd. 2023-02-24			(Seat No-1)
33	25823/2023	02.03.2023	CMP-1277/2022	M. R. BARIK	GENERAL		Order Dtd. 2023-01-16			(Seat No-1)
34	25824/2023	02.03.2023	WA-719/2022	T. SAHOO	GENERAL		Order Dtd. 2023-02-27			(Seat No-1)
35	25825/2023	02.03.2023	WA-718/2022	T. SAHOO	GENERAL		Order Dtd. 2023-02-27			(Seat No-1)
36	25826/2023	02.03.2023	WA-366/2014	M. R. BARIK	GENERAL		Order Dtd. 2022-11-16			(Seat No-1)
37	25827/2023	02.03.2023	OJC-5688/1998	M. R. BARIK	GENERAL		Judgement Dtd. 2014-09-29 Annexure ,		WRIT BRANCH-2	(Seat No-6)
38	25828/2023	02.03.2023	ABLAPL-1270/2017	M. R. BARIK	GENERAL		Order Dtd. 2018-04-17		BAIL-2 (CRMINAL MISC-2)	(Seat No-12)
39	25829/2023	02.03.2023	WP (C) - 15637/2015	A. K. CHAND	GENERAL		Petition Counter, Entire Order,			(Seat No-12)
40	25830/2023	02.03.2023	WP (C) - 26199/2022	B. C. PANDA	GENERAL		Order Dtd. 2023-02-23		WRIT BRANCH-6	(Seat No-24)
41	25831/2023	02.03.2023	WP (C) - 610/2023	ASHIS KUMAR MISHRA	GENERAL		Order Dtd. 2023-01-17			(Seat No-24)
42	25832/2023	02.03.2023	WP (C) -	S. DASH	GENERAL		Order Dtd.			(Seat

	23	023	23033/2019		RAL		2023-02-27			t No-24)
43	25833/2023	02.03.2023	CRLREV-106/2021	K K NATH	C.O.	COURT NO. 5	Order Dtd. 2023-02-28	CRLREV 315/20		(Seat No-24)
44	25834/2023	02.03.2023	CONTC-1272/2023	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24		CONTEMPT	(Seat No-7)
45	25835/2023	02.03.2023	WP (C) - 29808/2020	M. DAS	GENERAL		Order Dtd. 2020-11-09			(Seat No-7)
46	25836/2023	02.03.2023	WP (C) - 2514/2023	S.K. ACHARYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-27		WRIT BRANCH-5	(Seat No-23)
47	25837/2023	02.03.2023	WP (C) - 10534/2015	B.K.NAYAK	GENERAL		Order Dtd. 2019-07-23Petition, Annexure,			(Seat No-23)
48	25838/2023	02.03.2023	WP (C) - 28874/2022	K.K. NATH	GENERAL		Order Dtd. 2023-01-04	2022-12-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
49	25839/2023	02.03.2023	WPC (OA) - 1901/2013	M/S DURGA PRASAD PANIGRAHI	GENERAL		Order Dtd. 2023-02-13			(Seat No-108)
50	25840/2023	02.03.2023	WP (C) - 6842/2015	B. K.PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24	CONTC 670/15, WPC 12554/17, WPC 14510/17, WPC 15031/18, WPC 12689/20, WPC 28262/22, WPC 6842/15		(Seat No-108)
51	25841/2023	02.03.2023	WPC (OAC) - 1534/2016	S.K.BEHERA	GENERAL		Order Dtd. 2022-08-02			(Seat No-108)
52	25842/2023	02.03.2023	CONTC-670/2015	B K PATI	C.O.	COURT NO. 2	Order Dtd. 2023-02-24	CONTC 670/15, WP		(Seat

						OLD		C 12554/17, WPC 14510/17, WPC 15031/18, WPC 12689/20, WPC 28262/22 ,WPC 6842/15		No- 108)
53	25843/20 23	02.03.2 023	WPC (OAC) - 2488/201 8	S.K.BEHERA	GENE RAL		Order Dtd. 2022-06-20			(Sea t No- 108)
54	25844/20 23	02.03.2 023	WP (C) - 12554/20 17	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24	CONTC 670/15,WP C 12554/17, WPC 14510/17, WPC 15031/18, WPC 12689/20, WPC 28262/22 ,WPC 6842/15		(Sea t No- 108)
55	25845/20 23	02.03.2 023	WP (C) - 28262/20 22	K C PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-24	CONTC 670/15,WP C 12554/17, WPC 14510/17, WPC 15031/18, WPC 12689/20, WPC 28262/22 ,WPC 6842/15		(Sea t No- 108)
56	25846/20 23	02.03.2 023	WPC (OAC) - 2494/201 8	S.K.BEHERA	GENE RAL		Order Dtd. 2022-06-20			(Sea t No- 108)
57	25847/20 23	02.03.2 023	WP (C) - 6073/202 3	SITANSU MOHAN SINGH	C.O.		Order Dtd. 2023-03-01			(Sea t No- 108)
58	25848/20 23	02.03.2 023	WPC (OAC) -	S.K.BEHERA	GENE RAL		Order Dtd. 2022-06-20			(Sea t

			2452/2018							No-108)
59	25849/2023	02.03.2023	WP (C) - 4646/2023	P. R. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2023-02-28			(Seat No-108)
60	25850/2023	02.03.2023	WPC (OAC) - 2491/2018	S.K.BEHERA	GENERAL		Order Dtd. 2022-06-20			(Seat No-108)
61	25851/2023	02.03.2023	WPC (OAC) - 2484/2018	S.K.BEHERA	GENERAL		Order Dtd. 2022-06-20			(Seat No-108)
62	25852/2023	02.03.2023	WPC (OAC) - 2065/2018	S.K.BEHERA	GENERAL		Order Dtd. 2022-06-20			(Seat No-108)
63	25853/2023	02.03.2023	WPC (OAC) - 2553/2018	S.K.BEHERA	GENERAL		Order Dtd. 2022-06-20			(Seat No-108)
64	25854/2023	02.03.2023	RPFAM-191/2015	SARAT DASH	C.O.	COURT NO. 20	Order Dtd. 2023-03-01			(Seat No-108)
65	25855/2023	02.03.2023	RPFAM-144/2016	C. R. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2023-03-01			(Seat No-108)
66	25856/2023	02.03.2023	WPC (OAC) - 3568/2011	S.K.BEHERA	GENERAL		Order Dtd. 2021-12-22			(Seat No-108)
67	25857/2023	02.03.2023	WPC (OAC) - 2453/2018	S.K.BEHERA	GENERAL		Order Dtd. 2022-06-20			(Seat No-108)
68	25858/2023	02.03.2023	WPC (OAC) - 669/2018	S.K.BEHERA	GENERAL		Order Dtd. 2022-08-05			(Seat No-108)
69	25859/2023	02.03.2023	CMAPL-437/2018	T. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023-03-01			(Seat No-108)
70	25860/2023	02.03.2023	CMP-149/2023	GANESWAR JAYASINGH	C.O.	COURT NO. 20	Order Dtd. 2023-03-01			(Seat No-108)
71	25861/2023	02.03.2023	WPC (OAC)	S.K.BEHERA	GENERAL		Order Dtd.			(Seat No-108)

	23	023	- 2067/2018		RAL		2022-06-22			t No-108)
72	25862/2023	02.03.2023	CMP-1239/2022	PRASANTA KUMAR JENA	C.O.	COURT NO. 20	Order Dtd. 2023-02-28			(Seat No-108)
73	25863/2023	02.03.2023	WPC (OAC) - 2843/2018	S.K.BEHERA	GENERAL		Order Dtd. 2022-09-22			(Seat No-108)
74	25864/2023	02.03.2023	CMP-197/2023	TRILOCHAN BAG	C.O.	COURT NO. 20	Order Dtd. 2023-02-28			(Seat No-108)
75	25865/2023	02.03.2023	CMP-197/2023	B. B. MALLICK	C.O.	COURT NO. 20	Order Dtd. 2023-02-28			(Seat No-108)
76	25866/2023	02.03.2023	WPC (OAC) - 2493/2018	S.K.BEHERA	GENERAL		Order Dtd. 2022-06-20			(Seat No-108)
77	25867/2023	02.03.2023	CMP-754/2017	J. PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2023-03-09		WRIT BRANCH-2	(Seat No-45)
78	25868/2023	02.03.2023	WPC (OA) - 2526/2015	S.K.BEHERA	GENERAL		Order Dtd. 2023-02-22			(Seat No-45)
79	25869/2023	02.03.2023	WPC (OAC) - 1734/2018	S.K.BEHERA	GENERAL		Order Dtd. 2022-07-15			(Seat No-45)
80	25870/2023	02.03.2023	CMP-140/2023	PRASANT KUMAR BARIK	C.O.	COURT NO. 20	Order Dtd. 2023-03-01		WRIT BRANCH-6	(Seat No-16)
81	25871/2023	02.03.2023	WP (C) - 24377/2022	S. GHOSH	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-16)
82	25872/2023	02.03.2023	WP (C) - 5609/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 6	Order Dtd. 2023-02-28			(Seat No-16)
83	25873/2023	02.03.2023	WP (C) - 24376/2022	S. GHOSH	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-16)

84	25874/2023	02.03.2023	WP (C) - 5407/2023	M. R. BARIK	C.O.	COURT NO. 20	Order Dtd. 2023-02-28			(Seat No-16)
85	25875/2023	02.03.2023	WP (C) - 24025/2022	S. GHOSH	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-16)
86	25876/2023	02.03.2023	WP (C) - 17124/2022	S. C. DASH	C.O.	COURT NO. 20	Order Dtd. 2023-02-28			(Seat No-16)
87	25877/2023	02.03.2023	WP (C) - 17120/2022	S. C. DASH	C.O.	COURT NO. 20	Order Dtd. 2023-02-28			(Seat No-16)
88	25878/2023	02.03.2023	WP (C) - 22292/2022	S. GHOSH	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-16)
89	25879/2023	02.03.2023	WP (C) - 17127/2022	S. C. DASH	C.O.	COURT NO. 20	Order Dtd. 2023-02-28			(Seat No-16)
90	25880/2023	02.03.2023	WPC (OAC) - 273/2015	S.K.BEHERA	GENERAL		Order Dtd. 2022-02-16			(Seat No-16)
91	25881/2023	02.03.2023	WP (C) - 22289/2022	S. GHOSH	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-16)
92	25882/2023	02.03.2023	WP (C) - 5608/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2023-02-28			(Seat No-16)
93	25883/2023	02.03.2023	WP (C) - 22287/2022	S. GHOSH	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-16)
94	25884/2023	02.03.2023	WPC (OAC) - 1920/2018	S.K.BEHERA	GENERAL		Order Dtd. 2022-09-19			(Seat No-16)
95	25885/2023	02.03.2023	WP (C) - 5607/2023	BRAJA MOHAN SARANGI	C.O.		Order Dtd. 2023-02-28			(Seat No-16)
96	25886/2023	02.03.2023	WP (C) - 5606/2023	BRAJA MOHAN SARANGI	C.O.		Order Dtd. 2023-02-28			(Seat No-16)

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97	25887/2023	02.03.2023	WP (C) - 22285/2022	S. GHOSH	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-16)
98	25888/2023	02.03.2023	WP (C) - 22282/2022	S. GHOSH	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-16)
99	25889/2023	02.03.2023	WPC (OAC) - 2456/2018	S.K.BEHERA	GENERAL		Order Dtd. 2022-06-20			(Seat No-16)
100	25890/2023	02.03.2023	WPC (OAC) - 1866/2015	S.K.BEHERA	GENERAL		Order Dtd. 2023-02-23			(Seat No-16)
101	25891/2023	02.03.2023	WP (C) - 23830/2022	S. GHOSH	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-16)
102	25892/2023	02.03.2023	WP (C) - 5603/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 6	Order Dtd. 2023-02-28			(Seat No-16)
103	25893/2023	02.03.2023	WP (C) - 5602/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2023-02-28			(Seat No-16)
104	25894/2023	02.03.2023	WPC (OA) - 2516/2015	S.K.BEHERA	GENERAL		Order Dtd. 2023-02-22			(Seat No-16)
105	25895/2023	02.03.2023	WP (C) - 6056/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2023-03-01			(Seat No-16)
106	25896/2023	02.03.2023	WP (C) - 23831/2022	S. GHOSH	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-16)
107	25897/2023	02.03.2023	WP (C) - 6057/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2023-03-01			(Seat No-16)
108	25898/2023	02.03.2023	WP (C) - 23751/2022	S. GHOSH	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-16)
109	25899/2023	02.03.2023	WP (C) - 6060/202	SITANSU MOHAN	C.O.	COURT NO. 6	Order Dtd. 2023-03-01			(Seat

			3	SINGH						No-16)
110	25900/2023	02.03.2023	WPC(OA) - 2527/2015	S.K.BEHERA	GENERAL		Order Dtd. 2023-02-22			(Seat No-16)
111	25901/2023	02.03.2023	WP(C) - 23754/2022	S. GHOSH	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-16)
112	25902/2023	02.03.2023	WP(C) - 6061/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2023-03-01			(Seat No-16)
113	25903/2023	02.03.2023	WP(C) - 23760/2022	S. GHOSH	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-16)
114	25904/2023	02.03.2023	WP(C) - 6065/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2023-03-01			(Seat No-16)
115	25905/2023	02.03.2023	WP(C) - 6069/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2023-03-01			(Seat No-16)
116	25906/2023	02.03.2023	WP(C) - 23762/2022	S. GHOSH	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-16)
117	25907/2023	02.03.2023	OJC-431/1983	P.N.NAYAK	GENERAL		Entire Order			(Seat No-16)
118	25908/2023	02.03.2023	WP(C) - 6070/2023	SITANSU MOHAN SINGH	C.O.		Order Dtd. 2023-03-01			(Seat No-16)
119	25909/2023	02.03.2023	WP(C) - 23763/2022	S. GHOSH	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-16)
120	25910/2023	02.03.2023	WP(C) - 6071/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2023-03-01			(Seat No-16)
121	25911/2023	02.03.2023	WP(C) - 23764/2022	S. GHOSH	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-16)
122	25912/2023	02.03.2023	CONTC-	M/S.ASHIH	GENERAL		Order Dtd.			(Seat No-16)

2	23	023	2479/2022	KUMAR MISHRA	RAL		2022-11-01			t No-16)
123	25913/2023	02.03.2023	WP (C) - 23767/2022	S. GHOSH	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-16)
124	25914/2023	02.03.2023	ABLAPL-500/2022	B.N.SAHU	GENERAL		Order Dtd. 2022-02-02 Entire Brief,			(Seat No-16)
125	25915/2023	02.03.2023	WP (C) - 23770/2022	S. GHOSH	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-16)
126	25916/2023	02.03.2023	WP (C) - 23771/2022	S. GHOSH	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-16)
127	25917/2023	02.03.2023	CRLMC-2027/2019	B.N.SAHU	GENERAL		Order Dtd. 2019-08-13 Entire Brief,			(Seat No-16)
128	25918/2023	02.03.2023	WP (C) - 23773/2022	S. GHOSH	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-16)
129	25919/2023	02.03.2023	WP (C) - 25760/2022	S. GHOSH	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-16)
130	25920/2023	02.03.2023	WP (C) - 8439/2019	A.T.NAYAK	GENERAL		Order Dtd. 2021-12-21			(Seat No-16)
131	25921/2023	02.03.2023	WP (C) - 26339/2022	S. GHOSH	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-16)
132	25922/2023	02.03.2023	WP (C) - 26332/2022	S. GHOSH	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-16)
133	25923/2023	02.03.2023	WP (C) - 26319/2022	S. GHOSH	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-16)
134	25924/2023	02.03.2023	WP (C) - 26313/2022	S. GHOSH	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-16)

135	25925/2023	02.03.2023	WP (C) - 5061/2023	R.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-23			(Seat No-16)
136	25926/2023	02.03.2023	ABLAPL-1872/2023	K.K. NATH	C.O.	COURT NO. 2	Order Dtd. 2023-03-01		BAIL-2 (CRMINAL MISC-2)	(Seat No-10)
137	25927/2023	02.03.2023	ABLAPL-1800/2023	C.R KAR	C.O.	COURT NO. 2	Order Dtd. 2023-02-28			(Seat No-10)
138	25928/2023	02.03.2023	ABLAPL-1799/2023	C.R KAR	C.O.	COURT NO. 2	Order Dtd. 2023-02-28			(Seat No-10)
139	25929/2023	02.03.2023	ABLAPL-1798/2023	C.R KAR	C.O.	COURT NO. 2	Order Dtd. 2023-02-28			(Seat No-10)
140	25930/2023	02.03.2023	ABLAPL-1641/2023	S.BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-02-27			(Seat No-10)
141	25931/2023	02.03.2023	ABLAPL-1314/2023	B.N.SAHU	C.O.	COURT NO. 2	Order Dtd. 2023-02-28			(Seat No-10)
142	25932/2023	02.03.2023	ABLAPL-1312/2023	B.N.SAHU	C.O.	COURT NO. 2	Order Dtd. 2023-02-28			(Seat No-10)
143	25933/2023	02.03.2023	ABLAPL-1135/2023	P.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-02-28			(Seat No-10)
144	25934/2023	02.03.2023	ABLAPL-1133/2023	G.JAYASINGH	C.O.	COURT NO. 2	Order Dtd. 2023-02-28			(Seat No-10)
145	25935/2023	02.03.2023	BLAPL-13155/2022	S.P. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-02-28			(Seat No-10)
146	25936/2023	02.03.2023	BLAPL-13158/2022	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2023-02-28			(Seat No-10)
147	25937/2023	02.03.2023	BLAPL-13159/2022	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2023-02-28			(Seat No-10)

										10)
148	25938/2023	02.03.2023	OJC-2674/1991	S.K.BEHERA	GENERAL		Last Order			(Seat No-10)
149	25939/2023	02.03.2023	ABLAPL-1119/2023	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2023-02-28			(Seat No-10)
150	25940/2023	02.03.2023	CRLREV-91/2023	T.R DAS	C.O.	COURT NO. 7	Order Dtd. 2023-02-28		CRIMINAL REVISION	(Seat No-2)
151	25941/2023	02.03.2023	ABLAPL-1083/2023	G.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-02-28			(Seat No-2)
152	25942/2023	02.03.2023	ABLAPL-1069/2023	BIJNYAN KUMAR MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2023-02-28			(Seat No-2)
153	25943/2023	02.03.2023	ABLAPL-1037/2023	S.K.BISWAL	C.O.	COURT NO. 2	Order Dtd. 2023-02-28			(Seat No-2)
154	25944/2023	02.03.2023	ABLAPL-1031/2023	G.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-02-28			(Seat No-2)
155	25945/2023	02.03.2023	ABLAPL-1030/2023	H.K. PANDA	C.O.	COURT NO. 2	Order Dtd. 2023-02-28			(Seat No-2)
156	25946/2023	02.03.2023	ABLAPL-1026/2023	G.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-02-28			(Seat No-2)
157	25947/2023	02.03.2023	ABLAPL-1020/2023	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-02-28			(Seat No-2)
158	25948/2023	02.03.2023	ABLAPL-191/2023	B. DAS	C.O.	COURT NO. 7	Order Dtd. 2023-02-28	ABLAPL-9002/20		(Seat No-2)
159	25949/2023	02.03.2023	BLAPL-13154/2022	SANJIT KUMAR DAS	C.O.	COURT NO. 17	Order Dtd. 2023-02-28			(Seat No-2)
160	25950/2023	02.03.2023	BLAPL-13135/20	MANOJ KUMAR	C.O.	COURT NO. 17	Order Dtd. 2023-02-28			(Seat

			22	MALLICK						No-2)
161	25951/2023	02.03.2023	BLAPL-13019/2022	BIJAYA KUMAR BEHERA (1)	C.O.	COURT NO. 17	Order Dtd. 2023-02-28			(Seat No-2)
162	25952/2023	02.03.2023	ABLAPL-11907/2022	A.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-28			(Seat No-2)
163	25953/2023	02.03.2023	BLAPL-12951/2022	ACHYUTANANDA PATTANAIK	C.O.	COURT NO. 17	Order Dtd. 2023-02-28			(Seat No-2)
164	25954/2023	02.03.2023	ABLAPL-10869/2022	J. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-28			(Seat No-2)
165	25955/2023	02.03.2023	WPC (OAC) - 1510/2017	TAPAN SWAIN	GENERAL		Order Dtd. 2023-01-30			(Seat No-2)
166	25956/2023	02.03.2023	ABLAPL-10354/2022	B.BEHERA	C.O.	COURT NO. 7	Order Dtd. 2023-02-28			(Seat No-2)
167	25957/2023	02.03.2023	BLAPL-12904/2022	DILLIP SAMAL	C.O.	COURT NO. 17	Order Dtd. 2023-02-28		BAIL-2 (CRMINAL MISC-2)	(Seat No-11)
168	25958/2023	02.03.2023	ABLAPL-15006/2021	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 7	Order Dtd. 2023-02-28			(Seat No-11)
169	25959/2023	02.03.2023	BLAPL-12338/2022	ASHOK KUMAR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-02-28			(Seat No-11)
170	25960/2023	02.03.2023	ABLAPL-7184/2020	S.K.BHANJA DEO	C.O.	COURT NO. 7	Order Dtd. 2023-02-28			(Seat No-11)
171	25961/2023	02.03.2023	BLAPL-12141/2022	P K MALLICK	C.O.	COURT NO. 5	Order Dtd. 2023-02-28			(Seat No-11)
172	25962/2023	02.03.2023	BLAPL-12139/2022	D NAYAK	C.O.	COURT NO. 5	Order Dtd. 2023-02-28			(Seat No-11)
17	25963/20	02.03.2	MACA-	BIBHUTI	C.O.	COURT	Order Dtd.			(Sea

3	23	023	1066/2017	RANJAN SENAPATI		NO. 23	2023-02-28			t No-11)
174	25964/2023	02.03.2023	BLAPL-12133/2022	M.R. ROUTRAY	C.O.	COURT NO. 5	Order Dtd. 2023-02-28			(Seat No-11)
175	25965/2023	02.03.2023	MACA-1066/2017	M/S S.K SARANGI	C.O.	COURT NO. 23	Order Dtd. 2023-02-28			(Seat No-11)
176	25966/2023	02.03.2023	ABLAPL-7814/2020	P.NAYAK	C.O.	COURT NO. 7	Order Dtd. 2023-02-28			(Seat No-11)
177	25967/2023	02.03.2023	BLAPL-11203/2022	S. BISWAL	C.O.	COURT NO. 17	Order Dtd. 2023-02-28			(Seat No-11)
178	25968/2023	02.03.2023	CRLREV-85/2023	J.KAMILA	C.O.	COURT NO. 7	Order Dtd. 2023-02-28		CRIMINAL REVISION	(Seat No-2)
179	25969/2023	02.03.2023	CRLREV-582/2022	A.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-02-28		CRIMINAL REVISION	(Seat No-1)
180	25970/2023	02.03.2023	BLAPL-11135/2022	J PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2023-02-28			(Seat No-1)
181	25971/2023	02.03.2023	BLAPL-11025/2022	J PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2023-02-28			(Seat No-1)
182	25972/2023	02.03.2023	MACA-783/2017	ANITA DAS	C.O.	COURT NO. 23	Order Dtd. 2023-02-28			(Seat No-1)
183	25973/2023	02.03.2023	MACA-783/2017	BIBHUTI RANJAN SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2023-02-28			(Seat No-1)
184	25974/2023	02.03.2023	CONTC-7742/2022	S.S. JENA	C.O.	COURT NO. 6	Order Dtd. 2023-02-07	CRLMP-1376/2022	CONTEMPT	(Seat No-6)
185	25975/2023	02.03.2023	BLAPL-1393/2023	B B MALICK	C.O.	COURT NO. 17	Order Dtd. 2023-02-28			(Seat No-6)

186	25976/2023	02.03.2023	MACA-530/2008	ANITA DAS	C.O.	COURT NO. 23	Order Dtd. 2023-02-28			(Seat No-6)
187	25977/2023	02.03.2023	BLAPL-1391/2023	D. PARIDA	C.O.	COURT NO. 17	Order Dtd. 2023-02-28			(Seat No-6)
188	25978/2023	02.03.2023	CRLMP-2133/2022	LAXMI SHARMA	C.O.	COURT NO. 6	Order Dtd. 2023-02-23		WRIT BRANCH-3	(Seat No-14)
189	25979/2023	02.03.2023	MACA-223/2019	M.K.MOHANTY	C.O.	DR (J)	Order Dtd. 2023-02-28			(Seat No-14)
190	25980/2023	02.03.2023	BLAPL-1389/2023	S R PANI	C.O.	COURT NO. 17	Order Dtd. 2023-02-28			(Seat No-14)
191	25981/2023	02.03.2023	CRLMP-356/2023	I. PANDA	C.O.	COURT NO. 6	Order Dtd. 2023-02-28			(Seat No-14)
192	25982/2023	02.03.2023	MACA-223/2019	P. K. PARIDA	C.O.	DR (J)	Order Dtd. 2023-02-28			(Seat No-14)
193	25983/2023	02.03.2023	BLAPL-1387/2023	R K DEHURY	C.O.	COURT NO. 17	Order Dtd. 2023-02-28			(Seat No-14)
194	25984/2023	02.03.2023	MACA-717/2016	B. MAHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-02-28			(Seat No-14)
195	25985/2023	02.03.2023	BLAPL-1377/2023	LAXMAN BHOI	C.O.	COURT NO. 17	Order Dtd. 2023-02-28	BLAPL 211/23	BAIL-1 (CRIMINAL MISC-1)	(Seat No-6)
196	25986/2023	02.03.2023	CRLMP-370/2023	M.M. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2023-02-28			(Seat No-6)
197	25987/2023	02.03.2023	MACA-717/2016	MAHESWAR JATI	C.O.	COURT NO. 1	Order Dtd. 2023-02-28			(Seat No-6)
198	25988/2023	02.03.2023	CRLMP-369/2023	P.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-28			(Seat No-6)

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199	25989/2023	02.03.2023	MACA-942/2017	S. R. OJHA	C.O.	COURT NO. 1	Order Dtd. 2023-02-28			(Seat No-6)
200	25990/2023	02.03.2023	CRLMP-243/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 6	Order Dtd. 2023-02-28			(Seat No-6)
201	25991/2023	02.03.2023	BLAPL-1135/2023	A. PARIDA	C.O.	COURT NO. 17	Order Dtd. 2023-02-28	BLAPL 9343/22,1541/22		(Seat No-6)
202	25992/2023	02.03.2023	MACA-942/2017	B. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-02-28			(Seat No-6)
203	25993/2023	02.03.2023	CRLMP-1793/2022	KSHITISH	C.O.	COURT NO. 1	Order Dtd. 5000-01-01			(Seat No-6)
204	25994/2023	02.03.2023	MACA-683/2019	J. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-28			(Seat No-6)
205	25995/2023	02.03.2023	BLAPL-458/2023	R K MALLICK	C.O.	COURT NO. 17	Order Dtd. 2023-02-28			(Seat No-6)
206	25996/2023	02.03.2023	MACA-683/2019	ANITA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-28			(Seat No-6)
207	25997/2023	02.03.2023	BLAPL-448/2023	M.K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-02-28			(Seat No-6)
208	25998/2023	02.03.2023	BLAPL-11273/2022	B. B. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2023-02-24			(Seat No-6)
209	25999/2023	02.03.2023	CRLMP-1793/2022	H.K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2023-02-24			(Seat No-6)
210	26000/2023	02.03.2023	BLAPL-441/2023	B DAS	C.O.	COURT NO. 17	Order Dtd. 2023-02-28			(Seat No-6)
211	26001/2023	02.03.2023	BLAPL-10933/20	B. B. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2023-02-24			(Seat No-6)

			22							No-6)
21 2	26002/20 23	02.03.2 023	BLAPL- 10831/20 22	B. B. MALICK	C.O.	COURT NO. 17	Order Dtd. 2023-02-24			(Sea t No- 6)
21 3	26003/20 23	02.03.2 023	ABLAPL- 1006/202 3	S.MOHAPATR A	C.O.	COURT NO. 2	Order Dtd. 2023-02-28			(Sea t No- 6)
21 4	26004/20 23	02.03.2 023	BLAPL- 440/2023	B DAS	C.O.	COURT NO. 17	Order Dtd. 2023-02-28			(Sea t No- 6)
21 5	26005/20 23	02.03.2 023	ABLAPL- 867/2023	T.R DAS	C.O.	COURT NO. 2	Order Dtd. 2023-02-28			(Sea t No- 6)
21 6	26006/20 23	02.03.2 023	BLAPL- 438/2023	J D MUDULI	C.O.	COURT NO. 17	Order Dtd. 2023-02-28			(Sea t No- 6)
21 7	26007/20 23	02.03.2 023	ABLAPL- 841/2023	S.CH. DASH	C.O.	COURT NO. 2	Order Dtd. 2023-02-28			(Sea t No- 6)
21 8	26008/20 23	02.03.2 023	BLAPL- 334/2023	A.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-02-28			(Sea t No- 6)
21 9	26009/20 23	02.03.2 023	ABLAPL- 713/2023	KIRTAN DANG	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Sea t No- 6)
22 0	26010/20 23	02.03.2 023	ABLAPL- 532/2023	KSHITISH	C.O.	COURT NO. 2	Order Dtd. 2023-02-28			(Sea t No- 6)
22 1	26011/20 23	02.03.2 023	ABLAPL- 402/2023	A.K.MOHANT Y	C.O.	COURT NO. 2	Order Dtd. 2023-02-28			(Sea t No- 6)
22 2	26012/20 23	02.03.2 023	BLAPL- 271/2023	DEBASHIS MITRA	C.O.	COURT NO. 17	Order Dtd. 2023-02-28	IA 293/23		(Sea t No- 6)
22 3	26013/20 23	02.03.2 023	WP(C) - 5248/202 3	P.BEHERA	C.O.	COURT NO. 4	Order Dtd. 2023-03-01			(Sea t No- 6)
22	26014/20	02.03.2	BLAPL-	S K	C.O.	COURT	Order Dtd.			(Sea

4	23	023	14/2023	ACHARYA		NO. 17	2023-02-28			t No-6)
22 5	26015/20 23	02.03.2 023	WP (C) - 5170/202 3	GOPAL CHARAN MOHANTY	C.O.	COURT NO. 4	Order Dtd. 2023-03-01			(Sea t No-6)
22 6	26016/20 23	02.03.2 023	WP (C) - 5851/202 3	J.P.KAR	C.O.	COURT NO. 4	Order Dtd. 2023-03-01			(Sea t No-6)
22 7	26017/20 23	02.03.2 023	WP (C) - 4977/202 3	A. DAS	C.O.	COURT NO. 4	Order Dtd. 2023-03-01			(Sea t No-6)
22 8	26018/20 23	02.03.2 023	RVWPET- 32/2023	B. MOHANTY	C.O.	COURT NO. 4	Order Dtd. 2023-03-01	WPC- 5721/21		(Sea t No-6)
22 9	26019/20 23	02.03.2 023	RVWPET- 32/2023	M.JATI	C.O.	COURT NO. 4	Order Dtd. 2023-03-01	WPC- 5721/21		(Sea t No-6)
23 0	26020/20 23	02.03.2 023	WP (C) - 7739/201 0	M/S.SANJEE V UDGATA	C.O.	COURT NO. 8	Order Dtd. 2023-02-28		WRIT BRANCH-4	(Sea t No-37)
23 1	26021/20 23	02.03.2 023	WP (C) - 13644/20 19	P.K.MALLIC K	C.O.	COURT NO. 1	Order Dtd. 2023-03-01	CONTC- 1892/19		(Sea t No-37)
23 2	26022/20 23	02.03.2 023	ABLAPL- 1624/202 3	N.K. SATAPATHY	C.O.	COURT NO. 2	Order Dtd. 2023-02-21			(Sea t No-37)
23 3	26023/20 23	02.03.2 023	WP (C) - 13644/20 19	B.K.MOHARA NA	C.O.	COURT NO. 1	Order Dtd. 2023-03-01	CONTC- 1892/19		(Sea t No-37)
23 4	26024/20 23	02.03.2 023	WP (C) - 6121/202 3	M.R.SAHOO	C.O.	COURT NO. 4	Order Dtd. 2023-03-01			(Sea t No-37)
23 5	26025/20 23	02.03.2 023	ABLAPL- 510/2023	A.K.NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-02-17			(Sea t No-37)
23 6	26026/20 23	02.03.2 023	WP (C) - 6342/202 3	A.K.ROUL	C.O.	COURT NO. 4	Order Dtd. 2023-03-10		WRIT BRANCH (DIVISIO N BENCH-	(Sea t No-113)

									2)	
23 7	26027/20 23	02.03.2 023	ABLA PL- 1708/202 3	S K BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-02-24			(Sea t No- 113)
23 8	26028/20 23	02.03.2 023	WP (C) - 3897/201 6	Y. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Sea t No- 113)
23 9	26029/20 23	02.03.2 023	WP (C) - 6093/202 3	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 22	Order Dtd. 2023-03-01			(Sea t No- 113)
24 0	26030/20 23	02.03.2 023	WP (C) - 3897/201 6	J. PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Sea t No- 113)
24 1	26031/20 23	02.03.2 023	WP (C) - 5993/202 3	P R SWAIN	C.O.	COURT NO. 22	Order Dtd. 2023-03-01			(Sea t No- 113)
24 2	26032/20 23	02.03.2 023	WP (C) - 914/2017	R.K. MOHAPA TRA	C.O.	COURT NO. 4	Order Dtd. 2023-03-01			(Sea t No- 113)
24 3	26033/20 23	02.03.2 023	WP (C) - 5878/202 3	T. BAG	C.O.	COURT NO. 22	Order Dtd. 2023-03-01		WRIT BRANCH-8	(Sea t No- 43)
24 4	26034/20 23	02.03.2 023	WP (C) - 914/2017	B.K. LENKA	C.O.	COURT NO. 4	Order Dtd. 2023-03-01			(Sea t No- 43)
24 5	26035/20 23	02.03.2 023	WP (C) - 5634/202 3	S C DAS	C.O.	COURT NO. 22	Order Dtd. 2023-03-01			(Sea t No- 43)
24 6	26036/20 23	02.03.2 023	WP (C) - 6046/202 3	J R SAHOO	C.O.	COURT NO. 22	Order Dtd. 2023-03-01		WRIT BRANCH-2	(Sea t No- 34)
24 7	26037/20 23	02.03.2 023	WP (C) - 6051/202 3	D NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-03-01			(Sea t No- 34)
24 8	26038/20 23	02.03.2 023	WP (C) - 5172/202 3	A K BISWAL	C.O.	COURT NO. 22	Order Dtd. 2023-03-01		WRIT BRANCH-1	(Sea t No- 31)
24 9	26039/20 23	02.03.2 023	WP (C) - 4260/202	S.K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2023-03-01			(Sea t

			3							No-31)
250	26040/2023	02.03.2023	CRLA-1127/2022	BIKASH PARIJA	C.O.	COURT NO. 5	Order Dtd. 2023-02-28		CRIMINAL APPEAL	(Seat No-7)
251	26041/2023	02.03.2023	WP(C)-31258/2022	K C SWAIN	C.O.	COURT NO. 22	Order Dtd. 2023-03-01			(Seat No-7)
252	26042/2023	02.03.2023	WP(C)-26402/2021	R K MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2023-03-01		WRIT BRANCH-1	(Seat No-4)
253	26043/2023	02.03.2023	WP(C)-17959/2022	H.K. PANDA	C.O.	COURT NO. 22	Order Dtd. 2023-03-01		WRIT BRANCH-5	(Seat No-21)
254	26044/2023	02.03.2023	CONTC-5931/2022	S. MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2023-03-01	WPC 29509/19		(Seat No-21)
255	26045/2023	02.03.2023	RSA-278/2009	SOMANATH BARDHAN	GENERAL		Order Dtd. 2017-05-02Judgement Dtd. 2017-05-02,		SECOND APPEAL	(Seat No-2)
256	26046/2023	02.03.2023	WP(C)-27434/2017	SURYAKANT PALAI	GENERAL		Order Dtd. 2018-05-11		WRIT BRANCH-5	(Seat No-22)
257	26047/2023	02.03.2023	CMP-954/2022	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2022-11-18Petition, Annexure, Misc. case,			(Seat No-22)
258	26048/2023	02.03.2023	WP(C)-6483/2005	P. K. BEHERA	GENERAL		Order Dtd. 2007-11-12		WRIT BRANCH-6	(Seat No-36)
259	26049/2023	02.03.2023	WP(C)-24520/2019	SWAGATIKA ROUT	GENERAL		Order Dtd. 2023-03-09Entire Order,		WRIT BRANCH (DIVISION BENCH)	(Seat No-115)
260	26050/2023	02.03.2023	ABLAPL-1857/2023	S K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-115)
261	26051/2023	02.03.2023	BLAPL-13072/2022	S.K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-02-28			(Seat No-

										115)
26 2	26052/20 23	02.03.2 023	BLAPL- 1719/202 3	S.K.BISWAL	C.O.	COURT NO. 17	Order Dtd. 2023-03-01		BAIL- 2 (CRMINA L MISC- 2)	(Sea t No- 9)
26 3	26053/20 23	02.03.2 023	BLAPL- 337/2023	A.K.MOHANT Y	C.O.	COURT NO. 17	Order Dtd. 5000-01-01			(Sea t No- 9)
26 4	26054/20 23	02.03.2 023	CRLA- 396/2022	S.DASH	C.O.	COURT NO. 5	Order Dtd. 2023-02-28		CRIMINAL APPEAL	(Sea t No- 7)
26 5	26055/20 23	02.03.2 023	CRLA- 924/2022	R. K. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-02-28		CRIMINAL APPEAL	(Sea t No- 7)
26 6	26056/20 23	02.03.2 023	CRLA- 192/2022	P. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2023-02-28		CRIMINAL APPEAL	(Sea t No- 7)
26 7	26057/20 23	02.03.2 023	CRLA- 637/2022	ARJUNA CHARANA BEHERA	C.O.	COURT NO. 5	Order Dtd. 2023-02-28		CRIMINAL APPEAL	(Sea t No- 7)
26 8	26058/20 23	02.03.2 023	BLAPL- 2974/201 8	L.D.SAHOO- A	C.O.	COURT NO. 5	Order Dtd. 2023-02-28			(Sea t No- 7)
26 9	26059/20 23	02.03.2 023	CRLA- 514/2022	SUSANTA KUMAR ROUT	C.O.	COURT NO. 5	Order Dtd. 2023-02-28		CRIMINAL APPEAL	(Sea t No- 7)
27 0	26060/20 23	02.03.2 023	CRLREV- 58/2023	S.BISWAL	C.O.	COURT NO. 5	Order Dtd. 2023-02-28			(Sea t No- 7)
27 1	26061/20 23	02.03.2 023	BLAPL- 4996/202 2	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-28			(Sea t No- 7)
27 2	26062/20 23	02.03.2 023	CRLA- 1144/202 2	K.N. MUDULI	C.O.	COURT NO. 5	Order Dtd. 2023-02-28	LCR C	CRIMINAL APPEAL	(Sea t No- 7)
27 3	26063/20 23	02.03.2 023	CRLA- 412/2022	U.C. DORA	C.O.	COURT NO. 5	Order Dtd. 2023-02-28		CRIMINAL APPEAL	(Sea t No- 7)
27 4	26064/20 23	02.03.2 023	CRLMC- 2084/202	P.K.HAZARY	C.O.	COURT NO. 24	Order Dtd. 2023-02-28			(Sea t

			2							No-7)
275	26065/2023	02.03.2023	CRLA-11/2018	S.BISWAL	C.O.	COURT NO. 22	Order Dtd. 2023-02-28		CRIMINAL APPEAL	(Seat No-5)
276	26066/2023	02.03.2023	CRLMC-1956/2022	A.K. PANDA	C.O.	COURT NO. 24	Order Dtd. 2023-02-28			(Seat No-5)
277	26067/2023	02.03.2023	CRLA-8/2018	G.SUNDARA	C.O.	COURT NO. 5	Order Dtd. 2023-02-28	LCR C	CRIMINAL APPEAL	(Seat No-5)
278	26068/2023	02.03.2023	CRLMC-2336/2013	P K SWAIN	C.O.	COURT NO. 12	Order Dtd. 2023-02-28			(Seat No-5)
279	26069/2023	02.03.2023	WP(C) - 137/2023	R K MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2023-02-28		WRIT BRANCH-7	(Seat No-15)
280	26070/2023	02.03.2023	WA-1621/2022	G.R.PATRA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-28	WPC-6144/21		(Seat No-15)
281	26071/2023	02.03.2023	RSA-181/2011	A MISHRA	C.O.	COURT NO. 1	Order Dtd. 2023-02-28		SECOND APPEAL	(Seat No-6)
282	26072/2023	02.03.2023	RSA-181/2011	R C MALLICK	C.O.	COURT NO. 1	Order Dtd. 2023-02-28		SECOND APPEAL	(Seat No-6)
283	26073/2023	02.03.2023	WA-112/2023	D.P. DAS	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-28	WPC-14995/22	WRIT APPEAL	(Seat No-3)
284	26074/2023	02.03.2023	WP(C) - 6266/2023	K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Seat No-3)
285	26075/2023	02.03.2023	CRLA-1192/2022	R K BARIK	C.O.	COURT NO. 5	Order Dtd. 2023-02-28		CRIMINAL APPEAL	(Seat No-7)
286	26076/2023	02.03.2023	WA-352/2023	P.K.MOHANTY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-28			(Seat No-7)
28	26077/2023	02.03.2023	WA-	S.K.BISWAL	C.O.	CHIEF	Order Dtd.			(Sea

7	23	023	352/2023			JUSTICE 'S COURT	2023-02-28			t No- 7)
28 8	26078/20 23	02.03.2 023	CRLA- 557/2022	H B DASH	C.O.	COURT NO. 5	Order Dtd. 2023-02-28		CRIMINAL APPEAL	(Sea t No- 7)
28 9	26079/20 23	02.03.2 023	CRLA- 225/2018	M K SAHU	C.O.	COURT NO. 24	Order Dtd. 2023-02-28	CRLA 131/18	CRIMINAL APPEAL	(Sea t No- 5)
29 0	26080/20 23	02.03.2 023	WA- 265/2023	M. DAS	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-28	WPC- 22263/201 0		(Sea t No- 5)
29 1	26081/20 23	02.03.2 023	WA- 206/2018	D.SWAIN	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 5000-01-01	WPC- 4343/2003		(Sea t No- 5)
29 2	26082/20 23	02.03.2 023	WP(C) - 5709/202 3	B K DAS	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-28			(Sea t No- 5)
29 3	26083/20 23	02.03.2 023	ABLAPL- 14909/20 22	LAXMI CHARAN BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-02-28			(Sea t No- 5)
29 4	26084/20 23	02.03.2 023	WP(C) - 5643/201 5	S K RATH	C.O.	COURT NO. 24	Order Dtd. 2023-02-28	WPC 5759/23		(Sea t No- 5)
29 5	26085/20 23	02.03.2 023	WA- 202/2015	P.CH. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-28	CMAPL- 550/2022, OJC- 3459/2000		(Sea t No- 5)
29 6	26086/20 23	02.03.2 023	WP(C) - 5759/202 3	S K RATH	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-28	WPC 5643/15		(Sea t No- 5)
29 7	26087/20 23	02.03.2 023	WA- 202/2015	M.R.MALLA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-28			(Sea t No- 5)
29 8	26088/20 23	02.03.2 023	WP(C) - 4657/202 3	B.R. SENAPATI	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-28		WRIT BRANCH (DIVISIO N BENCH- 3)	(Sea t No- 119)
29 9	26089/20 23	02.03.2 023	WP(C) - 6185/202 3	T.K. NAYAK	C.O.	CHIEF JUSTICE 'S	Order Dtd. 2023-02-28			(Sea t No-

						COURT				119)
300	26090/2023	02.03.2023	WA-105/2009	J.R.BEHERA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-28	OJC-11896/2001		(Seat No-119)
301	26091/2023	02.03.2023	WP(C) - 6063/2023	D.D. MOHANTY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-28			(Seat No-119)
302	26092/2023	02.03.2023	OJC-6653/1992	J PRADHAN	GENERAL		Order Dtd. 1994-08-19Petition, Annexure,			(Seat No-119)
303	26093/2023	02.03.2023	WA-105/2009	B.R.SENAPATI	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-28	OJC-11896/2001		(Seat No-119)
304	26094/2023	02.03.2023	WP(C) - 6063/2023	T.K. NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-28			(Seat No-119)
305	26095/2023	02.03.2023	WP(C) - 6063/2023	R K MAHABHOI	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-28			(Seat No-119)
306	26096/2023	02.03.2023	WP(C) - 6816/2017	J PRADHAN	GENERAL		Order Dtd. 2018-04-18		WRIT BRANCH-8	(Seat No-42)
307	26097/2023	02.03.2023	WP(C) - 12983/2017	D.D.MOHANTY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-28		WRIT BRANCH (DIVISION BENCH)	(Seat No-101)
308	26098/2023	02.03.2023	WP(C) - 5076/2023	H.K. MOHANTA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-28			(Seat No-101)
309	26099/2023	02.03.2023	WP(C) - 5415/2023	S BEHERA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-28			(Seat No-101)
310	26100/2023	02.03.2023	WP(C) - 5415/2023	D. SWAIN	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-28			(Seat No-101)
311	26101/2023	02.03.2023	WP(C) - 5550/2023	B B MALICK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-28			(Seat No-101)
312	26102/2023	02.03.2023	WP(C) - 4600/201	M N MOHANTY	C.O.	CHIEF JUSTICE	Order Dtd. 2023-02-28		WRIT BRANCH	(Seat

			9			'S COURT			(DIVISIO N BENCH- 1)	No- 104)
31 3	26103/20 23	02.03.2 023	WP (C) - 25648/20 22	B K DAS	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-28		WRIT BRANCH (DIVISIO N BENCH- 3)	(Sea t No- 124)
31 4	26104/20 23	02.03.2 023	WP (C) - 22866/20 22	T.K. NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-28			(Sea t No- 124)
31 5	26105/20 23	02.03.2 023	WP (C) - 22866/20 22	B K DAS	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-28			(Sea t No- 124)
31 6	26106/20 23	02.03.2 023	WP (C) - 22869/20 22	T.K. NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-28			(Sea t No- 124)
31 7	26107/20 23	02.03.2 023	WP (C) - 22869/20 22	B K DAS	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-28			(Sea t No- 124)
31 8	26108/20 23	02.03.2 023	CRLREV- 496/2021	S.DASH	C.O.	COURT NO. 6	Order Dtd. 2023-03-01	LCR C		(Sea t No- 124)
31 9	26109/20 23	02.03.2 023	WP (C) - 4978/202 3	R R DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Sea t No- 124)
32 0	26110/20 23	02.03.2 023	WP (C) - 6250/202 3	P. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Sea t No- 124)
32 1	26111/20 23	02.03.2 023	WP (C) - 18092/20 18	B.K.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-24	WPC- 23997/20		(Sea t No- 124)
32 2	26112/20 23	02.03.2 023	WP (C) - 18092/20 18	D.K. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-24			(Sea t No- 124)
32 3	26113/20 23	02.03.2 023	WP (C) - 6250/202 3	SANJEEV UDGATA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Sea t No- 124)
32 4	26114/20 23	02.03.2 023	WP (C) - 5110/202 3	ACHYUTANAN DA PATTANAIAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Sea t No-

										124)
325	26115/2023	02.03.2023	WP (C) - 18092/2018	DR.P.CHULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-24			(Seat No-124)
326	26116/2023	02.03.2023	WP (C) - 5139/2023	A SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Seat No-124)
327	26117/2023	02.03.2023	WP (C) - 4914/2023	ACHYUTANANDA PATTANAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Seat No-124)
328	26118/2023	02.03.2023	WP (C) - 23997/2020	B.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-02-24	WPC-18092/2018		(Seat No-124)
329	26119/2023	02.03.2023	WP (C) - 16354/2022	SARADA NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Seat No-124)
330	26120/2023	02.03.2023	WP (C) - 23997/2020	D.K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2023-02-24			(Seat No-124)
331	26121/2023	02.03.2023	WP (C) - 23997/2020	DR.P.CHULI	C.O.	COURT NO. 1	Order Dtd. 2023-02-24			(Seat No-124)
332	26122/2023	02.03.2023	WP (C) - 4656/2015	M JATI	C.O.	COURT NO. 9	Order Dtd. 2023-03-01		WRIT BRANCH (DIVISION BENCH)	(Seat No-114)
333	26123/2023	02.03.2023	WP (C) - 21733/2016	PROMOD KU MISHRA	GENERAL		Order Dtd. 2018-12-05Petition, Annexure, Miscellaneous case, Counter, Rejoinder,		WRIT BRANCH-3	(Seat No-33)
334	26124/2023	02.03.2023	CRLA-339/2021	A.K.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2023-03-01	LCR C	CRIMINAL APPEAL	(Seat No-5)
335	26125/2023	02.03.2023	WP (C) - 6351/2012	M. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2023-03-01			(Seat No-5)
336	26126/2023	02.03.2023	WP (C) - 20998/2016	PROMOD KU MISHRA	GENERAL		Order Dtd. 2022-08-25Petition,			(Seat No-

							Annexure, Mi sc. case, Cou nter, Rejoin der,			5)
33 7	26127/20 23	02.03.2 023	CRLA- 183/2023	P.K.MOHANT Y	C.O.	COURT NO. 5	Order Dtd. 2023-03-01		CRIMINAL APPEAL	(Sea t No- 9)
33 8	26128/20 23	02.03.2 023	CRLA- 204/2023	P.K.MOHANT Y	C.O.	COURT NO. 5	Order Dtd. 2023-03-01		CRIMINAL APPEAL	(Sea t No- 9)
33 9	26129/20 23	02.03.2 023	CONTC- 5129/202 1	T BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01	WPC 19519/19		(Sea t No- 9)
34 0	26130/20 23	02.03.2 023	CRLA- 148/2023	S.S.PATTAN AIK	C.O.	COURT NO. 5	Order Dtd. 2023-03-01		CRIMINAL APPEAL	(Sea t No- 9)
34 1	26131/20 23	02.03.2 023	WP (C) - 5698/202 3	BHASKAR SAMANTARAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Sea t No- 9)
34 2	26132/20 23	02.03.2 023	WP (C) - 14676/20 16	PROMOD KU MISHRA	GENE RAL		Order Dtd. 2016-09- 07Petition, Annexure, Mi sc. case, Cou nter, Rejoin der,		WRIT BRANCH-8	(Sea t No- 42)
34 3	26133/20 23	02.03.2 023	CRLA- 82/2023	P.K. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2023-03-01		CRIMINAL APPEAL	(Sea t No- 9)
34 4	26134/20 23	02.03.2 023	WP (C) - 5726/202 3	B BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Sea t No- 9)
34 5	26135/20 23	02.03.2 023	CRLA- 94/2023	B.R.SENAPA TI	C.O.	COURT NO. 5	Order Dtd. 2023-03-01			(Sea t No- 9)
34 6	26136/20 23	02.03.2 023	CONTC- 1824/201 9	S.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Sea t No- 9)
34 7	26137/20 23	02.03.2 023	WP (C) - 5703/202 3	BHASKAR SAMANTARAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Sea t No- 9)

348	26138/2023	02.03.2023	CRLMC-790/2023	S.CHOUDHURY	C.O.	COURT NO. 11	Order Dtd. 2023-03-01			(Seat No-9)
349	26139/2023	02.03.2023	WP (C) - 5700/2023	BHASKAR SAMANTARAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Seat No-9)
350	26140/2023	02.03.2023	WP (C) - 2231/2016	S.SAHOO	C.O.	COURT NO. 8	Order Dtd. 2023-02-28			(Seat No-9)
351	26141/2023	02.03.2023	WP (C) - 6196/2023	A.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Seat No-9)
352	26142/2023	02.03.2023	CRLMC-4074/2022	P.K.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-03-01		CRIMINAL MISC	(Seat No-5)
353	26143/2023	02.03.2023	WP (C) - 5465/2023	BHASKAR SAMANTARAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Seat No-5)
354	26144/2023	02.03.2023	WA-10/2019	PROMOD KUMISHRA	GENERAL		Order Dtd. 2022-07-29 Petition, Counter,			(Seat No-5)
355	26145/2023	02.03.2023	WP (C) - 6263/2023	P K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Seat No-5)
356	26146/2023	02.03.2023	WP (C) - 5140/2023	A SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Seat No-5)
357	26147/2023	02.03.2023	CRLREV-411/2021	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2023-02-28			(Seat No-5)
358	26148/2023	02.03.2023	WP (C) - 5271/2023	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Seat No-5)
359	26149/2023	02.03.2023	WP (C) - 5441/2023	BHARAT BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Seat No-5)
360	26150/2023	02.03.2023	CRLREV-411/2021	BHAGABAN BEHERA	C.O.	COURT NO. 11	Order Dtd. 2023-03-01			(Seat No-5)

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36 1	26151/20 23	02.03.2 023	WP (C) - 4757/202 3	K C PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Sea t No- 5)
36 2	26152/20 23	02.03.2 023	WP (C) - 1675/202 3	D NAYAK	C.O.	COURT NO. 3	Order Dtd. 2023-03-01			(Sea t No- 5)
36 3	26153/20 23	02.03.2 023	BLAPL- 12071/20 22	G. SAHOO	C.O.	COURT NO. 11	Order Dtd. 9999-12-31	BLAPL- 371/22,BL APL- 3680/22	BAIL- 2 (CRMINA L MISC- 2)	(Sea t No- 12)
36 4	26154/20 23	02.03.2 023	CRLMC- 755/2023	M.K.PANI	C.O.	COURT NO. 11	Order Dtd. 2023-03-01			(Sea t No- 12)
36 5	26155/20 23	02.03.2 023	BLAPL- 12872/20 22	P K MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2023-02-28	BLAPL 8224/21,9 516/20		(Sea t No- 12)
36 6	26156/20 23	02.03.2 023	CRLMC- 751/2023	R.K.BARIK	C.O.	COURT NO. 11	Order Dtd. 2023-03-01			(Sea t No- 12)
36 7	26157/20 23	02.03.2 023	CRLMC- 949/2023	SARATHI JYOTI MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-03-01			(Sea t No- 12)
36 8	26158/20 23	02.03.2 023	BLAPL- 11003/20 22	H K PATRA	C.O.	COURT NO. 7	Order Dtd. 2023-02-28	BLAPL 4268/20,9 959/19,37 29/19,251 0/17,4189 /15		(Sea t No- 12)
36 9	26159/20 23	02.03.2 023	CRLMC- 746/2023	A.K.MOHANT Y	C.O.	COURT NO. 11	Order Dtd. 2023-03-01			(Sea t No- 12)
37 0	26160/20 23	02.03.2 023	CRLMC- 701/2023	M.K.MOHANT Y	C.O.	COURT NO. 11	Order Dtd. 2023-03-01		CRIMINAL MISC	(Sea t No- 2)
37 1	26161/20 23	02.03.2 023	CRLMC- 826/2023	M.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2023-03-01		CRIMINAL MISC	(Sea t No- 5)
37 2	26162/20 23	02.03.2 023	CRLMC- 335/2023	H.K.PATRA	C.O.	COURT NO. 11	Order Dtd. 2023-03-01			(Sea t No- 5)

373	26163/2023	02.03.2023	ABLAPL-9287/2022	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-28			(Seat No-5)
374	26164/2023	02.03.2023	CRIMC-924/2023	P.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-03-01		CRIMINAL MISC	(Seat No-6)
375	26165/2023	02.03.2023	CRIMC-758/2023	M.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-03-01			(Seat No-6)
376	26166/2023	02.03.2023	WP (C) - 5014/2023	R.R.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Seat No-6)
377	26167/2023	02.03.2023	WP (C) - 5691/2023	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Seat No-6)
378	26168/2023	02.03.2023	WP (C) - 6268/2023	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Seat No-6)
379	26169/2023	02.03.2023	WP (C) - 8434/2019	M/S.ASHIS KUMAR MISHRA	C.O.	COURT NO. 3	Order Dtd. 2023-03-01			(Seat No-6)
380	26170/2023	02.03.2023	WP (C) - 1418/2022	I. PANDA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-03-01			(Seat No-6)
381	26171/2023	02.03.2023	WP (C) - 32017/2022	BIKRAM. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2023-03-01			(Seat No-6)
382	26172/2023	02.03.2023	WP (C) - 23343/2014	S.K.PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2023-03-01	WPC-4145/2006, WPC-7376/2015, WPC-22977/2015, WPC-22979/2015	WRIT BRANCH-3	(Seat No-28)
383	26173/2023	02.03.2023	WP (C) - 15216/2018	P.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-01			(Seat No-28)
384	26174/2023	02.03.2023	WP (C) - 15216/2018	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-01			(Seat No-

										28)
385	26175/2023	02.03.2023	WP (C) - 22973/2015	L.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-03-01			(Seat No-28)
386	26176/2023	02.03.2023	WP (C) - 3318/2011	S.K. JETHY	C.O.	COURT NO. 20	Order Dtd. 2023-03-02		WRIT BRANCH-3	(Seat No-12)
387	26177/2023	02.03.2023	WP (C) - 2601/2012	D.J.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-03-01			(Seat No-12)
388	26178/2023	02.03.2023	WP (C) - 3798/2015	B.K.MAHARANA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-03-01			(Seat No-12)
389	26179/2023	02.03.2023	WP (C) - 22975/2015	L.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-03-01			(Seat No-12)
390	26180/2023	02.03.2023	WP (C) - 18821/2008	M.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2023-03-01			(Seat No-12)
391	26181/2023	02.03.2023	WP (C) - 20907/2021	A.K.SWAIN	C.O.	DR (J)	Order Dtd. 2023-03-01			(Seat No-12)
392	26182/2023	02.03.2023	WP (C) - 3797/2015	B.K.MOHARANA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-03-01	RVWPET-305/2012, WPC-31840/2011, WPC-31319/2011		(Seat No-12)
393	26183/2023	02.03.2023	WP (C) - 11638/2018	B. R. SENAPATI	GENERAL		Order Dtd. 2021-08-05Petition, Annexure, Misc. case, Counter, Affidavit,	REJOINDER		(Seat No-12)
394	26184/2023	02.03.2023	ABLA PL-16198/2022	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-12)
395	26185/2023	02.03.2023	WP (C) - 14982/2005	J PRADHAN	GENERAL		Petition Annexure, Entire Order,	WRIT BRANCH-5		(Seat No-47)

396	26186/2023	02.03.2023	ABLAPL-1873/2023	S R PANI	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-47)
397	26187/2023	02.03.2023	WP(C)-11644/2018	B. R. SENAPATI	GENERAL		Order Dtd. 2021-08-05 Petition, Annexure, Misc. case, Counter, Affidavit,			(Seat No-47)
398	26188/2023	02.03.2023	ABLAPL-1871/2023	N. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-47)
399	26189/2023	02.03.2023	ABLAPL-1870/2023	M R BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-47)
400	26190/2023	02.03.2023	WP(C)-11644/2018	B. R. SENAPATI	GENERAL		Order Dtd. 2021-08-05			(Seat No-47)
401	26191/2023	02.03.2023	ABLAPL-1869/2023	M R BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-47)
402	26192/2023	02.03.2023	WP(C)-11638/2018	B. R. SENAPATI	GENERAL		Order Dtd. 2021-08-05			(Seat No-47)
403	26193/2023	02.03.2023	ABLAPL-1867/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-47)
404	26194/2023	02.03.2023	WP(C)-11643/2018	B. R. SENAPATI	GENERAL		Order Dtd. 2021-08-05			(Seat No-47)
405	26195/2023	02.03.2023	CRLMP-91/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2023-02-16			(Seat No-47)
406	26196/2023	02.03.2023	ABLAPL-1866/2023	B BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-47)
407	26197/2023	02.03.2023	CRLMP-2630/2022	RABI NARAYAN BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-28			(Seat No-47)

408	26198/2023	02.03.2023	WP(C) - 11643/2018	B. R. SENAPATI	GENERAL		Order Dtd. 2021-08-05Petition, Annexure, Rejoinder, Affidavit,			(Seat No-47)
409	26199/2023	02.03.2023	CRLMP- 2630/2022	N.C.SINHA	C.O.	COURT NO. 6	Order Dtd. 2023-02-28			(Seat No-47)
410	26200/2023	02.03.2023	WP(C) - 11642/2018	B. R. SENAPATI	GENERAL		Order Dtd. 2021-08-05Petition, Annexure, Rejoinder, Affidavit,			(Seat No-47)
411	26201/2023	02.03.2023	WP(C) - 11642/2018	B. R. SENAPATI	GENERAL		Order Dtd. 2021-08-05			(Seat No-47)
412	26202/2023	02.03.2023	ABLAPL- 1865/2023	D.K. MALICK	C.O.	COURT NO. 2	Order Dtd. 2023-03-01		BAIL-2 (CRMINAL MISC-2)	(Seat No-10)
413	26203/2023	02.03.2023	WP(C) - 11639/2018	B. R. SENAPATI	GENERAL		Order Dtd. 2021-08-05Petition, Annexure, Misc. case, Rejoinder, Affidavit,			(Seat No-10)
414	26204/2023	02.03.2023	WP(C) - 11637/2018	B. R. SENAPATI	GENERAL		Order Dtd. 2021-08-05			(Seat No-10)
415	26205/2023	02.03.2023	ABLAPL- 1864/2023	D.K. MALICK	C.O.	COURT NO. 2	Order Dtd. 2023-03-01		BAIL-2 (CRMINAL MISC-2)	(Seat No-10)
416	26206/2023	02.03.2023	WP(C) - 11637/2018	B. R. SENAPATI	GENERAL		Order Dtd. 2021-08-05Petition, Annexure, Misc. case, Affidavit,			(Seat No-10)
417	26207/2023	02.03.2023	ABLAPL- 1863/2023	P. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-10)
418	26208/2023	02.03.2023	WP(C) - 11641/2018	B. R. SENAPATI	GENERAL		Order Dtd. 2021-08-05Annexure,			(Seat No-

							Misc.case,C ounter,Rejo inder,Affid avit,			10)
41 9	26209/20 23	02.03.2 023	ABLAPL- 1847/202 3	B SINGH	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Sea t No- 10)
42 0	26210/20 23	02.03.2 023	WP(C)- 11641/20 18	B. R. SENAPATI	GENE RAL		Order Dtd. 2021-08-05			(Sea t No- 10)
42 1	26211/20 23	02.03.2 023	WP(C)- 11640/20 18	B. R. SENAPATI	GENE RAL		Order Dtd. 2021-08-05			(Sea t No- 10)
42 2	26212/20 23	02.03.2 023	WP(C)- 11640/20 18	B. R. SENAPATI	GENE RAL		Order Dtd. 2021-08- 05Petition, Annexure,Mi sc.case,Cou nter,Affida vit,			(Sea t No- 10)
42 3	26213/20 23	02.03.2 023	CRLMP- 352/2023	S.K.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-03-01			(Sea t No- 10)
42 4	26214/20 23	02.03.2 023	WP(C)- 11639/20 18	B. R. SENAPATI	GENE RAL		Order Dtd. 2021-08-05			(Sea t No- 10)
42 5	26215/20 23	02.03.2 023	ABLAPL- 1845/202 3	T R DAS	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Sea t No- 10)
42 6	26216/20 23	02.03.2 023	CRLMP- 361/2023	J.P. KAR	C.O.	COURT NO. 6	Order Dtd. 2023-02-27			(Sea t No- 10)
42 7	26217/20 23	02.03.2 023	ABLAPL- 1844/202 3	M R SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Sea t No- 10)
42 8	26218/20 23	02.03.2 023	WP(C)- 5554/202 3	S.P.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-28		WRIT BRANCH-5	(Sea t No- 47)
42 9	26219/20 23	02.03.2 023	ABLAPL- 1843/202 3	BISWARANJA N DALAI	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Sea t No- 47)

430	26220/2023	02.03.2023	WP(C) - 32397/2022	RASHMI RANJAN DAS	GENERAL		Order Dtd. 2023-02-22			(Seat No-47)
431	26221/2023	02.03.2023	ABLAPL-1839/2023	SUMIT SEKHAR PATTANAIAK	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-47)
432	26222/2023	02.03.2023	CRLMP-1262/2021	G.R.PATRA	C.O.	COURT NO. 1	Order Dtd. 2023-02-21			(Seat No-47)
433	26223/2023	02.03.2023	WP(C) - 17989/2020	S. K. BEHERA	GENERAL		Order Dtd. 2020-08-20			(Seat No-47)
434	26224/2023	02.03.2023	ABLAPL-1838/2023	SANJEEV UDGATA	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-47)
435	26225/2023	02.03.2023	CRLMP-341/2023	ABHIJIT DAS	C.O.	COURT NO. 6	Order Dtd. 2023-02-27			(Seat No-47)
436	26226/2023	02.03.2023	WP(C) - 17995/2020	S. K. BEHERA	GENERAL		Order Dtd. 2020-08-20			(Seat No-47)
437	26227/2023	02.03.2023	ABLAPL-1836/2023	J P KAR	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-47)
438	26228/2023	02.03.2023	CRLMP-365/2023	J. PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2023-02-27		WRIT BRANCH-1	(Seat No-30)
439	26229/2023	02.03.2023	WP(C) - 23003/2022	G. N. BARIK	GENERAL		Order Dtd. 2022-11-10			(Seat No-30)
440	26230/2023	02.03.2023	ABLAPL-1834/2023	J P KAR	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-30)
441	26231/2023	02.03.2023	CRLMP-330/2023	PRASANNA KUMAR DASH	C.O.	COURT NO. 6	Order Dtd. 2023-02-28			(Seat No-30)
442	26232/2023	02.03.2023	BLAPL-12650/2022	KSHITISH	C.O.	COURT NO. 11	Order Dtd. 2023-02-27			(Seat No-30)

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44 3	26233/20 23	02.03.2 023	ABLAPL- 1833/202 3	J. KAMILA	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Sea t No- 30)
44 4	26234/20 23	02.03.2 023	CRLMP- 371/2023	S.BARIK	C.O.	COURT NO. 6	Order Dtd. 2023-02-28			(Sea t No- 30)
44 5	26235/20 23	02.03.2 023	ABLAPL- 1832/202 3	B.N.MAHAPA TRA	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Sea t No- 30)
44 6	26236/20 23	02.03.2 023	CRLMP- 358/2023	B.SAMAL	C.O.	COURT NO. 6	Order Dtd. 2023-02-27			(Sea t No- 30)
44 7	26237/20 23	02.03.2 023	CRLMP- 2530/202 2	P.K.MISHRA	C.O.	COURT NO. 6	Order Dtd. 2023-02-27		WRIT BRANCH-8	(Sea t No- 40)
44 8	26238/20 23	02.03.2 023	ABLAPL- 1831/202 3	BIBEKANAND A MAHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Sea t No- 40)
44 9	26239/20 23	02.03.2 023	WP(C) - 3684/202 3	D.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-03-01		WRIT BRANCH-4	(Sea t No- 37)
45 0	26240/20 23	02.03.2 023	ABLAPL- 1830/202 3	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Sea t No- 37)
45 1	26241/20 23	02.03.2 023	WP(C) - 5528/202 3	R.K.BARIK	C.O.	COURT NO. 6	Order Dtd. 2023-03-01			(Sea t No- 37)
45 2	26242/20 23	02.03.2 023	ABLAPL- 1829/202 3	H K DASH	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Sea t No- 37)
45 3	26243/20 23	02.03.2 023	WP(C) - 10032/20 22	P.K.MALLIC K	C.O.	COURT NO. 4	Order Dtd. 2023-02-27			(Sea t No- 37)
45 4	26244/20 23	02.03.2 023	ABLAPL- 1828/202 3	M R SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Sea t No- 37)
45 5	26245/20 23	02.03.2 023	ABLAPL- 1826/202	AMLAN SHAKTI	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Sea t

			3	PAUL						No-37)
456	26246/2023	02.03.2023	ABLAPL-1332/2023	SAMBEET PATTANAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-37)
457	26247/2023	02.03.2023	ABLAPL-1128/2023	B M SAHU	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-37)
458	26248/2023	02.03.2023	ABLAPL-1063/2023	B.K.DALAI	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-37)
459	26249/2023	02.03.2023	ABLAPL-982/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-37)
460	26250/2023	02.03.2023	ABLAPL-970/2023	A PARIDA	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-37)
461	26251/2023	02.03.2023	WP (C) - 5751/2014	GOPINATH BARIK	GENERAL		Order Dtd. 2022-06-22			(Seat No-37)
462	26252/2023	02.03.2023	WP (C) - 1608/2014	GOPINATH BARIK	GENERAL		Order Dtd. 2023-01-02			(Seat No-37)
463	26253/2023	02.03.2023	ABLAPL-827/2023	P.K.JENA	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-37)
464	26254/2023	02.03.2023	ABLAPL-600/2023	J SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-03-01	ABLAPL 14488/22		(Seat No-37)
465	26255/2023	02.03.2023	WP (C) - 17942/2020	S. K. BEHERA	GENERAL		Order Dtd. 2020-08-24			(Seat No-37)
466	26256/2023	02.03.2023	WP (C) - 17933/2020	S. K. BEHERA	GENERAL		Order Dtd. 2020-08-24			(Seat No-37)
467	26257/2023	02.03.2023	ABLAPL-184/2023	T R DAS	C.O.	COURT NO. 2	Order Dtd. 2023-03-01		BAIL-2 (CRMINAL MISC-2)	(Seat No-7)
46	26258/2023	02.03.2023	WP (C) -	B.R.SENAPA	C.O.	COURT	Order Dtd.		WRIT	(Sea

8	23	023	6560/2023	TI		NO. 17	2023-03-02		BRANCH-8	t No-29)
469	26259/2023	02.03.2023	ABLAPL-16424/2022	BISWARANJAN DALAI	C.O.	COURT NO. 2	Order Dtd. 2023-03-01			(Seat No-29)
470	26260/2023	02.03.2023	WP(C) - 17986/2020	S. K. BEHERA	GENERAL		Order Dtd. 2020-08-20			(Seat No-29)
471	26261/2023	02.03.2023	WP(C) - 17917/2020	S. K. BEHERA	GENERAL		Order Dtd. 2020-08-24			(Seat No-29)
472	26262/2023	02.03.2023	WP(C) - 17912/2020	S. K. BEHERA	GENERAL		Order Dtd. 2020-08-24			(Seat No-29)
473	26263/2023	02.03.2023	WP(C) - 9714/2007	S. K. MOHANTY	GENERAL		Order Dtd. 2019-12-19			(Seat No-29)
474	26264/2023	02.03.2023	WP(C) - 10735/2008	S. K. MOHANTY	GENERAL		Order Dtd. 2019-12-19			(Seat No-29)
475	26265/2023	02.03.2023	WP(C) - 30546/2021	P. K. ROUTRAY	GENERAL		Order Dtd. 2021-09-29			(Seat No-29)
476	26266/2023	02.03.2023	WP(C) - 12507/2003	S. C. SUNDARA	GENERAL		Order Dtd. 2022-08-24			(Seat No-29)
477	26267/2023	02.03.2023	WP(C) - 11604/2007	NIRMAL KUMAR SATAPATHY	GENERAL		Order Dtd. 2016-09-21		WRIT BRANCH-6	(Seat No-25)
478	26268/2023	02.03.2023	WPC (OAC) - 1005/2013	C. R. NAYAK	GENERAL		Order Dtd. 2022-02-24			(Seat No-25)
479	26269/2023	02.03.2023	WPC (OAC) - 1635/2005	B. B. MALLICK	GENERAL		Order Dtd. 2021-12-21			(Seat No-25)
480	26270/2023	02.03.2023	OJC-13480/1996	NIRMAL KUMAR SATAPATHY	GENERAL		Order Dtd. 2016-09-26		WRIT BRANCH-1	(Seat No-30)

481	26271/2023	02.03.2023	OJC-698/1998	S. J. MOHANTY	GENERAL		Order Dtd. 2007-10-31		WRIT BRANCH-7	(Seat No-5)
482	26272/2023	02.03.2023	CRLMP-1989/2022	C. R. NAYAK	GENERAL		Order Dtd. 2023-02-24			(Seat No-5)
483	26273/2023	02.03.2023	ARBA-4/2016	P. K. ROUTRAY	GENERAL		Order Dtd. 2022-07-21			(Seat No-5)
484	26274/2023	02.03.2023	CRLMC-986/2018	S. D. JENA	GENERAL		Order Dtd. 2023-02-17			(Seat No-5)
485	26275/2023	02.03.2023	ABLAPL-1433/2020	B. DAS	GENERAL		Order Dtd. 2022-02-14			(Seat No-5)
486	26276/2023	02.03.2023	AHO-19/1988	SK. SIRAJUDDIN AHMED	GENERAL		Order Dtd. 2021-12-03 Petition, Misc.case, Last Order,			(Seat No-5)
487	26277/2023	02.03.2023	FA-54/1973	UDAY KUMAR	GENERAL		Order Dtd. 1992-11-13 Annexure,			(Seat No-5)
488	26278/2023	02.03.2023	WA-738/2020	B. K. SWAIN	GENERAL		Order Dtd. 2023-01-31			(Seat No-5)
489	26279/2023	02.03.2023	FA-179/1986	UDAY KUMAR	GENERAL		Order Dtd. 2018-11-13 Annexure,	1.2.2019	FIRST APPEAL	(Seat No-7)
490	26280/2023	02.03.2023	WP(C)-6483/2005	B. K. SWAIN	GENERAL		Order Dtd. 2007-11-12		WRIT BRANCH-6	(Seat No-36)
491	26281/2023	02.03.2023	SA-232/1966	K. C. PANDA	GENERAL		Order Dtd. 9999-12-31 Judgement Dtd. 9999-12-31, Decree,			(Seat No-36)
492	26282/2023	02.03.2023	CRLMC-752/2005	P. K. DASH	GENERAL		Order Dtd. 2022-12-16			(Seat No-36)

493	26283/2023	02.03.2023	WP (C) - 6384/2023	M.K.RATH	C.O.	COURT NO. 12	Order Dtd. 2023-03-02			(Seat No-36)
494	26284/2023	02.03.2023	WP (C) - 6141/2023	J. PARDHAN	C.O.	COURT NO. 12	Order Dtd. 2023-03-01		WRIT BRANCH-3	(Seat No-28)
495	26285/2023	02.03.2023	WP (C) - 5872/2022	R. M. NAYAK	GENERAL		Order Dtd. 2023-02-28 Petition, Annexure,		WRIT BRANCH-8	(Seat No-43)
496	26286/2023	02.03.2023	BLAPL-3596/2022	P.K.MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2023-03-02			(Seat No-43)
497	26287/2023	02.03.2023	WP (C) - 5293/2023	A.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-02-28			(Seat No-43)
498	26288/2023	02.03.2023	WP (C) - 5295/2023	A.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-02-28			(Seat No-43)
499	26289/2023	02.03.2023	WP (C) - 5297/2023	A.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-02-28			(Seat No-43)
500	26290/2023	02.03.2023	WP (C) - 5298/2023	A.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-02-28			(Seat No-43)
501	26291/2023	02.03.2023	WP (C) - 5296/2023	A.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-02-28			(Seat No-43)
502	26292/2023	02.03.2023	WP (C) - 5299/2023	A.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-02-28			(Seat No-43)
503	26293/2023	02.03.2023	WP (C) - 5301/2023	A.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-02-28			(Seat No-43)
504	26294/2023	02.03.2023	WP (C) - 5302/2023	A.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-02-28			(Seat No-43)
505	26295/2023	02.03.2023	WP (C) - 26901/2020	H.K. MOHANTA	C.O.	COURT NO. 24	Order Dtd. 2023-02-28		WRIT BRANCH-3	(Seat No-)

										28)
506	26296/2023	02.03.2023	WP (C) - 2358/2023	A.SUNDARAY	C.O.	COURT NO. 22	Order Dtd. 2023-02-28			(Seat No-28)
507	26297/2023	02.03.2023	WP (C) - 4778/2023	M N MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-02-28			(Seat No-28)
508	26298/2023	02.03.2023	WP (C) - 4782/2023	A.K. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-28			(Seat No-28)
509	26299/2023	02.03.2023	WP (C) - 6147/2023	RABI SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-03-01			(Seat No-28)
510	26300/2023	02.03.2023	WP (C) - 6089/2023	D.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-03-01			(Seat No-28)
511	26301/2023	02.03.2023	WP (C) - 27129/2022	B C PATTANAIK	C.O.	COURT NO. 1	Order Dtd. 2023-03-01			(Seat No-28)
512	26302/2023	02.03.2023	WP (C) - 27127/2022	B C PANDA	C.O.	COURT NO. 1	Order Dtd. 2023-03-01			(Seat No-28)
513	26303/2023	02.03.2023	WP (C) - 27131/2022	B C PATTANAIK	C.O.	COURT NO. 1	Order Dtd. 2023-03-01			(Seat No-28)
514	26304/2023	02.03.2023	CRLMC-899/2023	KSHITISH	C.O.	COURT NO. 11	Order Dtd. 2023-03-02			(Seat No-28)
515	26305/2023	02.03.2023	WP (C) - 5113/2023	B C PANDA	C.O.	COURT NO. 1	Order Dtd. 2023-03-01			(Seat No-28)
516	26306/2023	02.03.2023	WP (C) - 5328/2023	BANABIHARI RAY	C.O.	COURT NO. 1	Order Dtd. 2023-03-01			(Seat No-28)
517	26307/2023	02.03.2023	WP (C) - 5263/2023	H.K. MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2023-03-01			(Seat No-28)
518	26308/2023	02.03.2023	WP (C) - 5330/2023	BANABIHARI RAY	C.O.	COURT NO. 1	Order Dtd. 2023-03-01			(Seat No-28)

			3							No-28)
519	26309/2023	02.03.2023	WP (C) - 5904/2023	K RATH	C.O.	COURT NO. 1	Order Dtd. 2023-03-01		WRIT BRANCH-1	(Seat No-1)
520	26310/2023	02.03.2023	WP (C) - 5901/2023	K RATH	C.O.	COURT NO. 1	Order Dtd. 2023-03-01		WRIT BRANCH-1	(Seat No-1)
521	26311/2023	02.03.2023	WP (C) - 5900/2023	K RATH	C.O.	COURT NO. 1	Order Dtd. 2023-03-01			(Seat No-1)
522	26312/2023	02.03.2023	ABLAPL-841/2023	A.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-02-28			(Seat No-1)
523	26313/2023	02.03.2023	WP (C) - 6088/2023	D.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-03-01			(Seat No-1)
524	26314/2023	02.03.2023	WP (C) - 6092/2023	D.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-03-01			(Seat No-1)
525	26315/2023	02.03.2023	WPC (OAC) - 905/2019	P K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-28			(Seat No-1)
526	26316/2023	02.03.2023	WP (C) - 6090/2023	D BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-03-01			(Seat No-1)
527	26317/2023	02.03.2023	WP (C) - 5259/2023	R K ROUT	C.O.	COURT NO. 1	Order Dtd. 2023-03-01			(Seat No-1)
528	26318/2023	02.03.2023	WPC (OAC) - 3776/2013	S. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2023-03-01			(Seat No-1)
529	26319/2023	02.03.2023	WPC (OAC) - 2339/2017	P C DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-27			(Seat No-1)
530	26320/2023	02.03.2023	WPC (OA) - 1536/2019	P K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-28			(Seat No-1)
53	26321/20	02.03.2	WPC (OA) -	M R SAHOO	C.O.	COURT	Order Dtd.			(Sea

1	23	023	1536/2019			NO. 1	2023-02-28			t No- 1)
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